

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7008-7009/2024

BRAMHA PRAKASH SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 177316/2018 - EXEMPTION FROM FILING O.T.)

Date : 21-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Vinay Navare, Sr. Adv.
Mr. Joydeep Mazumdar, Adv.
Mr. P. Sil, Adv.
Mr. Nishchaiy Sharma, Adv.
Ms. Shalini Kaul, AOR

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11th December, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)